## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 80/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Shaharan Ashiganiput Ad

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act, 1956

1. Santosh Kumar Nigam Adv. Retitioner Signature

2. Jahangir Haider Advo. Respondet No. 4 Handle 3. Diptimen Singh Advate Resp. No. 23, 5,647 Jaingh

## CP No. 80/ND/2016

Sri Santosh Kumar Nigam, proxy for Shri Arun Saxena, the petitioner counsel, Sri Jahagir Haidar for respondent, Sri Diptiman Singh, Advocate for Respondent Nos. 2,3,6 & 7. He files reply to the main company petition.

A copy thereof be served to the petitioner counsel. The cost of the applicant can be paid to the original counsel by next date of hearing.

Meanwhile, a further opportunity is granted to the petitioner to make inspection of the record through PCS in the Registry of this Tribunal such exercise to be completed within two weeks from today.

The matter be listed on 13th September, 2017.

Dated:11.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: P.K. Jyoti